

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No.120 - CP(IB)/60(AHM)2021  
With  
ITEM No.121 – IA/817(AHM)2021

**Proceedings under Section 95(1) IBC**

**IN THE MATTER OF:**

State Bank of India  
V/s  
Pravin Kumar Tayal  
(Personal Guarantor)

.....Applicant

.....Respondent

**Order delivered on 07/02/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**  
**Mr. Sameer Kakar, Hon,ble Member(T)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Due to paucity of time, since the Hon'ble Member (J) is holding Special Bench in the post-lunch session, the matter could not be taken up for hearing.

Re-list on 27.02.2024.

-Sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**